Annexure-1														
Name of the Corporate Debtor: M/s. CAN Enterprises Private Limited (under CIRP); Date of Commencement of CIRP: 27-01-2020 ; List of creditors as on: 01-10-2026 (Version-3)														
List of Secured Financial Creditors belonging to any class of Creditors														
Sl No.	Name of Creditor	Details of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL			

For CAN ENTERPRISES PVT. LTD.

Resolution Professional